Written Answers to		[2 May, 2016]		Unstarred Questions			269
1	2	3	4	5	6	7	8
32.	Dadra and Nagar Haveli	87	69	59	42	96	97
33.	Daman and Diu	39	70	15	42	49	64
34.	Delhi	8623	8085	1671	1622	8283	8258
35.	Lakshadweep	1	3	0	0	1	3
36.	Puducherry	1111	1530	151	235	1323	1552

Construction of ROB at Chakradharpur

884. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has any proposal of taking up the work of construction of sanctioned ROB in Chakradharpur at 117 kms on NH-75 extension between Ranchi and Chaibasa:
 - (b) if so, the details thereof and if not, the reasons therefor,
- (c) whether there are any proposal for including construction of this long pending demand of ROB in the coming budget; and
 - (d) if so, the details thereof along with the funds earmarked for its execution?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) Yes Sir. The work for construction of ROB in Chakradharpur at 117 kms on NH-75 extension between Ranchi and Chaibasa has already been awarded and the necessary funds have been allocated.

Provision for safe crossing of NH-44 near Peddakunta, Telangana

885. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a large number of men from Peddakunta Tanda tribal hamlet on NH 44 linking Hyderabad and Bangalore in Mahabubnagar district of Telangana have died in road accidents during the last five years;
- (b) if so, the details thereof along with the reasons for not providing any service road or a safe point for residents to cross the highway near the hamlet;
- (c) the reasons for constructing an underpass far away from hamlet rendering it completely useless for residents; and

(d) the corrective steps taken by Government to help the villagers in crossing the highway safely and properly compensate all affected residents?

[RAJYA SABHA]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) During the last 5 years, 4 fatal accidents have taken place near Peddakunta Tanda tribal hamlet as the villagers instead of using (Pedestrian Under pass) PUP at Km 42/100 tried to cross the highway directly.

A PUP of size 2.5 m x 3 m was provided near the village at Km.42/100 during construction of bypass in 2009 to facilitate crossing of highway by pedestrians, 2-wheelers, cars, autos, tractors etc. As the village is on newly constructed Shadnagar bypass, there is no habitation abutting the highway, hence service road is not necessitated.

- (c) The PUP is at Km.42/100, close to the village.
- (d) The details of the measures taken by Government are as under:-
- (i) Short Term remedial measures like providing additional sign boards (speed limit boards, pedestrian crossing boards), providing thermoplastic bar marking, providing of illumination etc., have been taken.
- (ii) The median opening has been closed permanently (to curb unauthorized access and wrong direction movement).
- (iii) Solar power lighting has been provided from Village to PUP.
- (iv) Several Counseling/Education programs were conducted by the Concessionaire, Sr. Safety Expert (Chief Engineer Retd.) from MoRT&H and NGO (Road Safety Club).
- (v) Entry and Exit ramps near the PUP are being provided.

Vehicles without insurance policy

886. DR. CHANDAN MITRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether 70 per cent of country's private vehicles do not have a valid insurance policy;
 - (b) if so, the details thereof along with the reasons therefor,
- (c) whether Government has taken any steps to identify such vehicles and ensure that these vehicles have valid insurance policy and if so, the details thereof; and